

- (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8783/15/13]

I Notification of Ministry of Communications and Information Technology

II. Outcome Budget (2013-14) of Ministry of Communications and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SHRIMATI) KRUPARANI KILLI): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Posts) Notification No. G.S.R. 734 (E), dated the 1st October, 2012, publishing the Indian Post Office (First Amendment) Rules, 2012, along with delay statement, under sub-section (4) of Section 74 of the Indian Post Offices Act, 1898.[Placed in Library. See No. L.T. 8727/15/13]
- II. A copy (in English and Hindi) of the Outcome Budget, for the year 2013-14, in respect of the Ministry of Communications and Information Technology (Department of Posts). [Placed in Library. See No. L.T. 8745/15/13]

...(Interruptions)...

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON AGRICULTURE**

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश): महोदय, मैं राष्ट्रीय सहकारी विकास निगम (संशोधन) विधेयक, 2012 के संबंध में विभाग संबंधित कृषि संबंधी संसदीय स्थायी समिति के पेंतालीसवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।
